

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/2374/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Prasanta Buragohain,  
Presiding Officer,  
Labour Court, Guwahati.

Dated Guwahati the 3<sup>rd</sup> May, 2019

Sub: Commuted leave.

Ref:- Your letter No LCG.11/2002-03/244 dtd. 26.04.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted commuted leave on medical ground for 30(thirty) days w.e.f. 02.05.2019 to 31.05.2019, as prayed for, subject to leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, The Presiding officer, Industrial Tribunal, Guwahati, will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-66/96/2376/2375-A, dated 03 '05'19  
Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
- ✓ 2. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdbr